

also written to the State Government representatives to ensure that with effect from 24.04.2009, the applications of all the constructions are submitted to NILA for concurrence before issuing permission to applicants.

#### **Snapping of mobile connections**

4. SHRI PRAKASH JAVADEKAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the measures Government is taking or proposing to take to snap connections of subscribers who are using cell phones without International Mobile Equipment Identity (IMEI) which helps in tracking its user;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Directions were issued to all Cellular Mobile Telephone Service (CMTS)/Unified Access Service (UAS) Licensees to make provision of Equipment Identification Register (EIR) in their network so that calls without IMEI or that with all zeros are not processed and rejected after 30th June, 2009.

(c) Does not arise in view of (a) and (b) above.

#### **Spectrum for commercial use**

5. SHRI N.R. GOVINDARAJAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Defence Ministry has agreed to release some spectrum for commercial use and DoT has signed a Memorandum of Understanding with the Defence Ministry;

(b) if so, the details thereof;

(c) whether the DoT will go for auction for true price discovery for this spectrum since modern auction procedures ensure that no single bidder can hijack the price and place it out with reality instead of allotting this spectrum in an arbitrary manner; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Yes, Sir. A Memorandum of Understanding (MOU) has been signed between Ministry of Communications and IT and Ministry of Defence for (i) Vacation of Spectrum and (ii) Setting up of Exclusive, Dedicated OFC Network for Armed Forces (Army, Navy and Air Force). As per the MOU, Ministry of Defence will release spectrum for 2G and 3G services in steps from the date of signing of MOU till the completion of the Exclusive, Dedicated OFC network for Armed Forces.